

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**SUO MOTU W.P.(C) PIL No.6976 of 2014**

***The Registrar (Judicial), Orissa High Court, Cuttack*** .... ***Petitioner***

***-versus-***

***Government of Odisha and others*** .... ***Opposite Parties***

Mr. Debakanta Mohanty, AGA for State,  
Mr. B. P. Tripathy, Advocate for Opp. Party No.7

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE G. SATAPATHY**

**ORDER  
17.05.2023**

**Order No.**

12. 1. Mr. B. P. Tripathy, learned counsel appearing for the Central Pollution Control Board-Opposite Party No.7 seeks and is granted two weeks' time to respond to the report submitted by the State Government in the present matter.
2. At his request, list on 6<sup>th</sup> July, 2023.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(G. Satapathy)***  
***Judge***